

4. Thou shalt make five star hotels bright.

5. Thou shalt fly and have refrigerator to keep your head cool.

6. Thou shalt look kindly on big businesses and multinationals to have your hand full.

7. Thou shalt have no mercy either on public or public sector.

8. Thou shalt not permit strikes.

9. Thou shalt reduce subsidies and direct taxes.

10. God and SDR bless they GNP.

MR. DEPUTY SPEAKER: The House will now take up Private Members' Business. Again at 6 O' Clock we will resume the general discussion of the General Budget.

15.31 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
THIRTY SEVENTH REPORT

SHRI Y. S. MAHAJAN (Jalgaon):
I beg to move:

"That this House do agree with the Thirty-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th March, 1982."

MR. DEPUTY SPEAKER: The question is:

"That this House do agree with the Thirty-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th March, 1982."

The motion was adopted.

15.32 hrs.

RESOLUTION RE: REVISION OF IMPORT POLICY—Contd.

MR. DEPUTY SPEAKER: Shri M. Ramanna Rai. You had already taken

twelve minutes. This is for your information.

SHRI M. RAMANNA RAI (Kasaragod): Last time I was referring that it harms the interests of the cultivators of Kerala. There is no doubt about it.

I want to give you some details as to how the import policy of the Government and issuing licences for importing some articles really affect the cultivators. It will be seen that Kerala is a State which produces 90 per cent of coconut produced in the country. Now the produce of Kerala in regard to coconut is sufficient not only for Kerala, it is sufficient for industry also. The edible oil produced in Kerala is sufficient. The Government of India is now importing or have issued licences to import copra and coconut oil. What is the result of the issue of these licences? Kerala thereby loses every year Rs. 400 crores. In Kerala produce per year is worth Rs. 400 crores. The coconut was selling @ Rs 2/- three years back. Now the price of coconut has been reduced—it is even less than Re. 1/- per coconut. The price has gone down by 100 per cent. The total loss to cultivators in Kerala is of Rs. 400 crores because of the wrong import policy to import coconut oil and copra.

The price of coconut oil per quintal in January, 1980 was Rs. 1910/-. In January 1981 it was reduced to Rs. 1700/-.

In July, 1981, the price of coconut oil was Rs. 1250/- per quintal. This is a result of import licences issued for the purpose of importing copra and coconut oil. The result is directly hitting the poor cultivators of Kerala.

15.35 hrs.

(Shri Chintamani Panigrahi in the Chair).

It would be seen further that the import licences issued for importing